PUBLIC NOTICE
Justice (Retd.) R.M. Lodha Committee
(In the matter of PACL Ltd.)

Final Notice for submission of documents by Allottee(s) in the Project - Pearls Residency, Village Raipur Kalan, Sector-109, Mohali, Punjab

1. The Hon'ble Supreme Court vide an order dated 02.02.2016 in C.A. No.13301/2015 and connected matters directed the Securities and Exchange Board of India (SEBI) to constitute a Committee under the chairmanship of Justice (Retd.) R.M. Lodha, former Chief Justice of India. (In the matter of PACL Limited). The Committee has appointed M/s. Ravi Rajan & Co. to verify documents of plot allottee(s) in project viz., Pearls Residency, Village Raipur Kalan, Sector-109, Mohali, Punjab.

2. All such allottee(s) are hereby given a final opportunity to submit their documents viz., Sale Agreement, Sale Deed, payment proof and bank statements, etc., for verification. These documents may be forwarded through email to forensics@sravigroup.com or through post at 505-A, 5th Floor, Rectangle -1, District Centre, Saket, New Delhi-110017, latest by 20.06.2025 (5:00 P.M).

3. **Documents sent or received after 20.06.2025 shall not be accepted for verification.**

Mumbai
May 20, 2025 **Nodal Officer-cum-Secretary**